## GRANTS TO COM .IITTEE FOR CHANGE OF FOOD HABITS

1476. SHRI (.ODEY MURAHARI:

SHHRI P. S. PATIL : SHRI RUDRA NARAIN JHA : DR. B N. ANTANI

:

Will the Minister of FOOD AND AGRICULTUR 5 be pleased to state :

- (a) whether the "Committee for change ol Food Habits" which runs the "Rasfka Restam ant in Delhi" is given Grants/Aid/Do nations by the Central Government; ai d
- (b) if so, tb t amount so far paid to the said com mi tee?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, I IMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The Government have sanctioned so tar grants-in-aid amounting to Rs. 17,000 te the "Committee for Change cl Foe d Habits" mainly for the purpose cf orj. anising training as a part of its compakn for change of food habits.

## AMFNDMEIT IN THE INDUSTRIAL E ISPUTES ACT

1477 SHR RUDRA NARAIN JI A : DR. B. N. ANTANI : SHRI GODEY MURAHARI:

Will the Mnister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government propose to amend the 1 ulustrial Disputes Act to protect the r ghts and privileges of the workmen for full compensation when a colliery or a factory is closed; and
  - (b) it ro, iy when?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) and (b) In the Industrial Disputes (Amendment) Bill, 37RS/70-5

1968, as passed by the Rajya Sabha, on the 26th of November, 1968, provision has been made that workmen affected by the closure of mines, due to exhaustion of the minerals, will be entitled to full compensation, as laid down in Section 25F, under certain conditions. The Bill is awaiting cosideration by the Lok Sabha.

## COMPLAINTS AGAINST PUNJAB AGRO-INDUSTRIES CORPORATION

1478. SHRI B. C. PATTANAYAK : CHAUDHARY A. MOHAMMAD

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether the Central Government have received complaints to the effect that the Punjab Agro-Industries Corporation is selling the spare parts of R. S. 09 tractors of G.D.R. at their workshops sales/ service centres in that State at a price higher than the price fixed by the Government of India;
- (b) whether the farmers are asked to pay for repairs of these tractors even during the warranty period and no receipts are issued to the farmers for such charges; and
- (c) if so. whether Government pro pose to enquire into the matter and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) Information is being obtained from the State Government. A statement will be laid on the Table of the Sabha as soon as the matter has been examined by Government.

## DEVELOPMENT CORPORATION FOR ANDAMANS

1071. SHRI J. S. TILAK. Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that a Development Corporation for the Andamans

Transferred from the 18th August, 1970.